

ROC.NO. 78245-A/2019/B5/STATISTICS

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF AUGUST 2021

ABSTRACT

| <b>Court</b>                                      | <b>Total number of cases pending on the 1st day of the month</b> | <b>Total number of cases instituted during the month</b> | <b>Total number of cases disposed during the month</b> | <b>Total number of cases pending at the end of the month</b> |
|---|--|--|--|--|
| Madras High Court - Commercial Division           | 995  | 14   | 102  | 907  |
| Madras High Court - Commercial Appellate Division | 151  | 27   | 21   | 157  |
| Madurai Bench - Commercial Appellate Division     | 11   | 0  | 0  | 11   |

**AUGUST 2021**  
**COMMERCIAL DIVISION OF MADRAS HIGH COURT**

**Form 1**

**List of cases e-filed/e-mail during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Advocate Mobile Number</b> | <b>Advocate E-mail Id</b> | <b>Date of Registration</b> | <b>Date of e-filing</b> |
|--------------|-------------------|-----------------|-----------------|--|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| 1            | Madras High Court | Chennai         | NIL             | NIL  | NIL             | NIL                           | NIL                       | NIL                         | NIL                     |

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b>       | <b>Petitioner Name Vs. Respondent Name</b>   | <b>Advocate</b>  | <b>Date of Registration</b> | <b>Date of e-payment of Court Fees</b> |
|--------------|-------------------|-----------------|-----------------------|--|--|-----------------------------|--|
| 1            | Madras High Court | Chennai         | CS (COMM DIV) 30/2021 | P1 - KACHING SOFTWARE PVT. Ltd<br>VS. R1 - KACHING SHOPSMART PRIVATE LIMITED   | 1. ANIRUDH KRISHNAN 2. ADARSH SUBRAMANIAN 3.SHIVA<br>VS.   | 02-07-2021                  | 01-07-2021                             |
| 2            | Madras High Court | Chennai         | CS (COMM DIV) 36/2021 | P1 - M/S OCEAN LIFESPACES INDIA PRIVATE LIMITED<br>VS. R1 - CCRC INDIA PRIVATE LIMITED R-2 AXIS BANK LIMITED CORPORATE OFFICE  | 1. M/S A.K.MYLSAMY<br>VS.  | 14-07-2021                  | 14-07-2021                             |
| 3            | Madras High Court | Chennai         | CS (COMM DIV) 34/2021 | P1 - AMARAVATHI RESTAURANTS PRIVATE LIMITED<br>VS. R1 - HOTEL GRAND KARAUKUDI  | 1. ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN<br>VS. AL.GANTHIMATHI- P.GOPIRAJA-A.MURUGAVEL-      | 26-07-2021                  | 24-07-2021                             |
| 4            | Madras High Court | Chennai         | CS (COMM DIV) 38/2021 | P1 - M/S AHL FREIGHT INDIA PRIVATE LIMITED<br>VS. R1 - M/S T.ABDUL WAHID AND CO.,  | 1. M/S V.J.ARUL RAJ 2. M.KIRUBAHARAN 3. B.NIRMALA<br>VS. M/S BFS LEGAL P.V.BALASUBRAMANIA D.FERDINAND- | 28-04-2021                  | 09-04-2021                             |
| 5            | Madras High Court | Chennai         | CS (COMM DIV) 33/2021 | P1 - SHRIRAM VALUE SERVICES LTD<br>VS. R1 - SHRIRAM WEALTH ARCHITECTURE  | 1. ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN<br>VS.  | 26-07-2021                  | 24-07-2021                             |
| 6            | Madras High Court | Chennai         | CS (COMM DIV) 35/2021 | P1 - M/S TRINETRA HOUSING PROJECTS (P) LTD.,<br>VS. R1 - V.A.PRASAD R-2 V.HARISH   | 1. B.SRINIVASA BABU 2. K.SAI SHARAVAN KUMAR VS. M/S.K.C.RAMAMURTHY M/S.OM SAI RAM -                    | 06-07-2021                  | 02-07-2021                             |
| 7            | Madras High Court | Chennai         | CS (COMM DIV) 41/2021 | P1 - PUJA ENTERTAINMENT (INDIA) LIMITED, REP. BY ITS AUTHORISED SIGNATORY KARAN PANJWANI. VS. R1 - BHARAT SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LTD., R-3 BHARTI AIRTEL LIMITED, and 39 OTHERS | 1. M/S ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.   | 13-08-2021                  | 11-08-2021                             |
| 8            | Madras High Court | Chennai         | CS (COMM DIV) 40/2021 | P1. AMRUTANJAN HEALTH CARE LTD., REP. BY ITS COMPANY SECRETARY, MR.M.SRINIVASAN. VS. R1. YASHVI ENTERPRISE,  | 1. ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN<br>VS.  | 10-08-2021                  | 09-08-2021                             |
| 9            | Madras High Court | Chennai         | CS (COMM DIV) 42/2021 | P1. M/S RAJ TELEVISION NETWORK LIMITED. REP.BY ITS AUTHORISED SIGNATORY, SYED SUHEL BASHA VS. R1 - YUPP TV USA INC. REPRESENTED BY ITS CHIEF EXECUTIVE OFFICER, MR.UDAY REDDY PADI                           | 1. R.SATHISH KUMAR 2. R.GOPIKA<br>VS.  | 01-08-2021                  | 11-08-2021                             |
| 10           | Madras High Court | Chennai         | CS (COMM DIV) 45/2021 | P1 -THIRUMALAI MURUGAN ARUNACHALAM, VS. R1 - MR.K.RAJARAMAN R-2 MR.RAJARAMAN   | 1. M/S M.S.BHARATH 2. CHITRA SUBBIAH 3. L.RAMPRASAD<br>VS.   | 22-07-2021                  | 28-06-2021                             |

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Date of Registration</b> | <b>Date of Electronic Service of Process</b> |
|--------------|-------------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1            | Madras High Court | Chennai         | NIL             | NIL  | NIL             | NIL                         | NIL  |

**Form 4****List of total no. of cases randomly allocated during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Court Name</b> | <b>Court No.</b> | <b>Case Type</b> | <b>Case Count (No. of cases randomly allocated)</b> |
|--------------|-------------------|-----------------|-------------------|------------------|------------------|---|
| 1            | Madras High Court | Chennai         | Commercial        | NIL              | Civil Suit       | 697   |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>  | <b>Advocate</b>   | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|---|---|-----------------------------|--|
| 1            | Madras High Court | Chennai         | CS 305/2020     | P1 - DHANAVILAS MADRAS SNUFF COMPANY, VS. R1 - MURUGAVILAS TIRUPUR SNUFF CO.  | 1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.RAJESH RAMANATHAN 2. R.BASKAR 3. N.SATHISH KUMAR                           | 06-11-2020                  | 02-08-2021                             |
| 2            | Madras High Court | Chennai         | CS 459/2016     | P1 - MILLENNIUM DETERGENTS & Chemicals Sdn Bhd, P-2 . Rep.by POA T.R.Bhaskar VS. R1 - M/S.SAUNDARYA ASSOCIATES R2 - M.KARUNANIDHI R3 - A.MANIVASAKAM & 2 OTHERS | 1. M/S.B.CHANDRASEKARAN 2. RAJKISHORE BHAGWATSARAN VS. 1. M/S.RAMALINGAM & ASSO 2. M/S.S.P.PRABAKARAN                               | 21-07-2016                  | 03-08-2021                             |
| 3            | Madras High Court | Chennai         | CS 873/2018     | P1 - M/S..JESYGAA, PROPX. JVKDS ENTERPRISES VS. R1 - DHANDAYUTHAPANI, PROPR. M/S.DEVAR FILMS R2 - C. DHANDAYUTHAPANI & 2 OTHERS                                 | 1. M/S.WARAON AND SAIRAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR             | 18-12-2018                  | 03-08-2021                             |
| 4            | Madras High Court | Chennai         | CS 259/2017     | P1 - N.RANGA RAO & SONS PVT.LTD. VS. R1 - SREE ANNAPOORNA AGRO FOODS  | 1. M/S.RAJESH RAMANATHAN 2. VIJAYA NATARAJAN 3. S.DIWAKAR VS. 1. M/S.RAMJI 2. R.SATHISHKUMAR 3. R.GOPIKA                            | 06-04-2017                  | 03-08-2021                             |
| 5            | Madras High Court | Chennai         | CS 280/2019     | P1 - P.JESYGAA, PROPRIETRIX VS. R1 - PUSHBAKANDHASAMY, PROPRIETRIX R2 - SANTHA R3 - N.V. RAMASAMY, PROPRIETOR N.V.R. PICTURE & 6 OTHERS                         | 1. M/S. WARAON AND SAIRAMS 2. P. NEETHI KUMAR 3. D. SARASWATHI VS. 1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR          | 16-04-2019                  | 04-08-2021                             |
| 6            | Madras High Court | Chennai         | CS 593/2019     | P1 - P.JESYGAA VS. R1 - S.JOHNJANNIMAX R2 - S.NANTHA GOPAL R3 - S.BALAKRISHNAN & 2 OTHERS   | 1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. AKSHAY BATHIA | 01-10-2019                  | 04-08-2021                             |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>   | <b>Advocate</b>   | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|--|---|-----------------------------|--|
| 7            | Madras High Court | Chennai         | CS 582/2019     | P1 – M/S.P.JESYGAA VS. R1 – R.SUBRAMANI R2 – P.BABU R3 – GANESH & 5 OTHERS   | 1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. AKSHAY BATHIA | 26-09-2019                  | 04-08-2021                             |
| 8            | Madras High Court | Chennai         | CS 583/2019     | P1 - P.JESYGAA VS. R1 - S.MICHAEL RAYAPPAN R2 – A.M.RATHNAM & 2 OTHERS   | 1. M/S.WARAON AND SAI RAMS 2. P.NEETHI KUMAR 3. D.SARASWATHI VS. 1. M/S.ABISHEK JENASENAN 2. APARAJITHA VISHWANATH 3. AKSHAY BATHIA | 26-09-2019                  | 04-08-2021                             |
| 9            | Madras High Court | Chennai         | CS 9/2020       | P1 - ZEE ENTERTAINMENT ENTERPRISES LTD VS. R1 – SIVANESWARAN R2 - ARAVIND SRIDHAR R3 - M/S.YASODHA FILMS,  | 1. M/S.KING AND PARTRIDGE VS. 1. M/S.S.KARTHIKEI BALAN 2. M/S.SUDHARSHANA SUNDER 3. B.RAVI RAJA                                     | 08-01-2020                  | 04-08-2021                             |
| 10           | Madras High Court | Chennai         | CS 754/2012     | P1 - M/S. SAINT GOBAIN GLASS FRANCE P2 - M/S SANIT GOBAIN GLASS (INDIA) LTD. VS. R1 - M/S CSG HOLDING COMPANY LTD.,  | 1. M/S.JACOB KURIAN 2. MADHAN BABU 3. NARAYAN PRASAD VS. 1. M/S. UMA SHANKAR 2. GOPAL TRIVEDI 3. R. UDAYA KUMAR                     | 27-11-2012                  | 04-08-2021                             |
| 11           | Madras High Court | Chennai         | CS 759/2010     | P1 - M/S.SYNERGY SHIPPING PVT LTD., REP. BY ITS BRANCH MANAGER G.R.KRISHNAMURTHI VS. R1 - M/S.OWNERS AND PARTIES INTERESTED IN THE VESSEL M.V.ANUSHREE FAME (EX-ROYAL PLACES) REP. BY ITS MASTER | 1. M/S.K.BIJAI SUNDAR 2. R.SUNITHA SUNDAR 3. K.S.RAMAMOORTHY VS. 1. M/S.S.RAGHUNATHAN 2. C.J.SHYAMALA 3. S.ARUNKUMAR                | 26-08-2010                  | 09-08-2021                             |
| 12           | Madras High Court | Chennai         | CS 249/2014     | P1 - HALONIX TECHNOLOGIES PVT.LTD. VS. R1 – CEMA ELECTRIC LIGHTING PRODUCTS INDIA PVT. LTD.,   | 1. M/S.THRIYAMBAK J.KANNAN 2. PREETI MOHAN VS. 1. M/S.B.GIRIDHARA RAO 2. D.R.RAGHUNATH 3. P.J.SRI GANESH                            | 07-04-2014                  | 09-08-2021                             |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>   | <b>Advocate</b>  | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|--|--|-----------------------------|--|
| 13           | Madras High Court | Chennai         | CS 565/2012     | P1 - STATE BANK OF INDIA, NO.32, MONTIETH ROAD, EGMORE, CHENNAI – 8 VS. R1 - THE ORIENTAL INSURANCE COMPANY LTD., R-2 THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD R3 - M/S. PARAMOUNT AIRWAYS PVT.LTD | 1. M/S.K.MOHANDAS VS. 1. M/S.M.B.GOPALAN 2. N.VIJAYARAGHAVAN 3. M/S.S.R.SUNDAR   | 27-08-2012                  | 11-08-2021                             |
| 14           | Madras High Court | Chennai         | CS 2/2017       | P1 - ARUN SURADHAN VS. R1 - M/S.MPF STUDIOS R2 - ZOHO CORPORATION PVT.LTD.   | 1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. D.FERDINAND VS. 1. M/S.CPG.YOGANAND AND ASSOCIATES 2. L.MARY PUSHPA RANI 3. M/S.ASHWIN SHANBHAG | 02-01-2017                  | 11-08-2021                             |
| 15           | Madras High Court | Chennai         | CS 374/2017     | P1 – G.R.APPARAJ P2 – N.RAJASEKARAN & 18 OTHERS VS. R1 - C.R.KASTURI R2 - SARAYPOU BASANTH & 3 OTHERS  | 1. M/S.R.RAMYA 2. S.PREM AUXILIANRAJ 3. M/S.J.SIMON ARUL PRAGASAM VS. 1. M/S B.A.PRAKASH 2. S.SAMIRAJA 3. MR.P.S.AMALRAJ                   | 02-05-2017                  | 11-08-2021                             |
| 16           | Madras High Court | Chennai         | CS 399/2017     | P1 - M/S.ACME COMMODITIES PVT.LTD. VS. R1 - THE ORIENTAL INSURANCE COMPANY, Rep.by Dy.Genl.Manager Ajith Kumar R2 - THE ORIENTAL INSURANCE COMPANY Rep.by its Senior Divisional Manager Karpagam Amutha          | 1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY VS. 1. M/S.NAGESWARAN 2. NARICHANIA   | 02-06-2017                  | 11-08-2021                             |
| 17           | Madras High Court | Chennai         | CS 565//2019    | P1 - GLOBAL CONUSMER PRODUCTS PRIVATE LIMITED VS. R1 - GOLDEN CHOCOLATES PVT.LTD.  | 1. M/S.PERUMBULAVIL RAHDA KRISHNAN 2. S.P.VIJAYARAGAVAN 3. AMINA S. VS. 1. DEVI.N  | 20-09-2019                  | 11-08-2021                             |
| 18           | Madras High Court | Chennai         | CS 609/2019     | P1 – PREETI P2 - KOSMOS GLOBAL, A PROPRIETARY CONCERN VS. R1 – NENMAL JAIN   | 1. M/S.N.NITHIANANDHAM 2. DEVI N 3. A. JAYARAMAN VS. 1. M/S.C.DANIEL 2. GLADYS DANIEL 3. SANJAY RAJPUROHIT                                 | 18-10-2019                  | 11-08-2021                             |



**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>  | <b>Advocate</b>  | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|---|--|-----------------------------|--|
| 19           | Madras High Court | Chennai         | CS 159/2020     | P1 - M/S.NALLI CHINNASAMI CHETTY VS. R1 - SIVAKUMAR G.NALLI R2 - AJITHA S.NALLI R3 - M/S.NALLI SILKS  | 1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. D.FERDINAND VS. RESPONDENTS ARE SET EXPARTE ON 18/8/2020                                | 09-07-2020                  | 11-08-2021                             |
| 20           | Madras High Court | Chennai         | CS 444/2017     | P1 - M/S.THIRUVANNAMALAI POTHYS VS. R1 - THE UNITED INDIA INSURANCE Company Ltd., R2 - UNITED INDIA INSURANCE COMPANY Ltd., R3 - THE BANK OF BARODA                     | 1. M/S.M.SANTHANARAMAN 2. .M.R.SIVAKUMAR VS. 1. M/S.NAGESWARAN & NARICHANIA 2. M/S.P.V.RAMACHANDRAN 3. V.SUNDARARAMAN              | 14-06-2017                  | 12-08-2021                             |
| 21           | Madras High Court | Chennai         | CS 133/2019     | P1 - RAMANAN BALAGANGATHARAN VS. R1 - RISE EAST ENTERTAINMENT PVT LTD R2 - QUBE CINEMA TECHNOLOGIES PRIVATE LIMITED, R3 - IGENE ENTERTAINMENT SERVICES PRIVATE LIMITED, | 1. M/S. RAJESH RAMANATHAN VS. 1. M/S.WARAON & SAI RAMS 2. D.SARASWATHY   | 12-02-2019                  | 12-08-2021                             |
| 22           | Madras High Court | Chennai         | CS 184/2021     | P1 - RISE EAST ENTERTAINMENT PRIVATE LIMITED VS. R1 - RAMANAN BALAGANGATHARAN   | 1. M/S WARAON AND SAI RAMS, 2. P.NEETHI KUMAR 3. ARCHANA R. VS. 1. M/S.RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR                | 03-05-2021                  | 12-08-2021                             |
| 23           | Madras High Court | Chennai         | CS 718/2019     | P1 - CAC INSURANCE COMPANY VS. R1 - ROYAL SUNDARAM GENERAL INSURANCE CO.LTD.  | 1. M/S.ESWAR KUMAR AND RAO VS. 1. M/S.M.B.GOPALAN ASSOCIATES 2. N.VIJAYARAGHAVAN 3. M.B.RAGHAVAN                                   | 17-12-2019                  | 12-08-2021                             |
| 24           | Madras High Court | Chennai         | CS 535/1999     | P1 - AIRPORTS AUTHORITY OF INDIA VS. R1 - MK SKYLINE NEPC LTD, R2 - M/S.NEPC INDIA LTD. R3 - THE OFFICIAL LIQUIDATOR  | 1. MR.C.GODWIN 2. MR.A.MAHESHNATH VS. 1. M/S.S.R.RAGHUNATHAN 2. V.VISHNU VIJAY   |                             | 12-08-2021                             |
| 25           | Madras High Court | Chennai         | CS 687/2017     | P1 - ASHIQUE EXPORTS PVT.LTD VS. R1 -KOYENCO SOAPS AND DETERGENTS Pvt.Ltd. R2 - KOYENCO CONSUMER PRODUCTS Pvt.Ltd .,  | 1. M/S.PERUMBULAVIL RADHAKRISHNAN 2. S.P.VIJAYARAGAVAN 3. G.THANIGAIVEL VS. 1. M/S.ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN | 05-09-2017                  | 13-08-2021                             |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>  | <b>Advocate</b>  | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|---|--|-----------------------------|--|
| 26           | Madras High Court | Chennai         | CS 926/2017     | P1 - RAJARATHNAM CONSTRUCTION (P) LTD VS. R1 - M/S.GANAPATHY FUNDS R2 - J.S.SRINIVASAN & 4 OTHERS   | 1.M/S.P.CHANDRASEKAR 2. V.RAJKUMAR VS. 1. M/S.K.N.NATARAAJ 2. K.N.RUBAN 3. M/S.G.THYAGARAJAN                   | 01-01-2017                  | 13-08-2021                             |
| 27           | Madras High Court | Chennai         | CS 298/2018     | PRADEEP STAINLESS INDIA PVT. Ltd., P-2 P1.... rep.by its Director Mr.Darshan Jain VS. M/S.JB ENTERPRISES R-2 D1..   | 1. M/S.SUBHANG NAIR 2. K.M.D.MUHILAN 3. PAVITRA VENKATESWARAN VS. 1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP          | 27-04-2018                  | 13-08-2021                             |
| 28           | Madras High Court | Chennai         | CS 755/2018     | P1 - PRADEEP STAINLESS INDIA PVT LTD VS. R1 - JB ENTERPRISES R2 - V. JAIKUMAR   | 1. M/S.RAJASEKARAN R 2. S. BALACHANDRAN 3. M.R. GOKUL KRISHNAN VS. 1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP         | 09-11-2018                  | 13-08-2021                             |
| 29           | Madras High Court | Chennai         | CS 412/2020     | P1 - VEERAMANI KANNAN VS. R1 - M/S SUPER AUDIO (MADRAS) PVT LTD   | 1. M/S.K.RATHINAVEL VS. 1. M/S.U.VINAY METHA 2. U.VIJAY METHA 3. I.ZURIYATH FATHIMA                            | 22-12-2020                  | 13-08-2021                             |
| 30           | Madras High Court | Chennai         | CS 888/2006     | P1 - M/S.KAS ZAINULABDIN AND CO., VS. R1 - M/S.KAS BUKHARI AND COMPANY  | 1. M/S.APR ASSOCIATES VS. 1. M/S.S.BALAJANAKI 2. M/S.RIGHTS & MARKS  | 30-11-2006                  | 16-08-2021                             |
| 31           | Madras High Court | Chennai         | CS 269/2011     | P1 - B HARAT PETROLEUM CORPORATION LTD., VS. R1 - SRI.A.SREEKANTH   | 1. M/S.S.RAMASUBRAMANIAM AND ASSOCIATES VS. 1. MR.S.RAVEE KUMAR  | 09-04-2011                  | 16-08-2021                             |
| 32           | Madras High Court | Chennai         | CS 706/2018     | P1 - HOUSING DEVELOPMENT FINANCE CORPORATION LTD VS. R1 - VIVEKANANDAN  | 1. M/S.K.J PARTHESARATHY, 2. B. RAJESH 3. ,R.SIVA VS. 1. M/S.A.G.RAJAN 2. S.DEIVANEETHI 3. C.SANTHOSHKUMAR     | 12-10-2018                  | 17-08-2021                             |
| 33           | Madras High Court | Chennai         | CS 140/2019     | P1 - NAPC LTD VS. R1 - THE EXECUTIVE DIRECTOR, Tamil nadu Road Infrastructure Development Corporation R2 - THE ENGINEER, Tamil nadu Road Infrastructure Development Corporation | 1. M/S.ANIRUDH KRISHNAN 2. ADARSH SUBRAMANIAN 3. SHIVA K. VS. 1. M/S.D.BALARAMAN 2. G.RAMANUJAM 3. B.SUDARSHAN | 14-02-2019                  | 17-08-2021                             |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>  | <b>Advocate</b>  | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|---|--|-----------------------------|--|
| 34           | Madras High Court | Chennai         | CS 644/2019     | P1 - APOLLO HOSPITALS ENTERPRISE LTD VS. R1 - DR.PARAS JAIN R2 - SANGEETA JAIN & 6 OTHERS   | 1. M/S.VINEET SUBRAMANI VS. 1. M/S.S.KAUSHIK RAMASWAMY 2. ABHAY MANI TRIPATHI 3. ABISHEK MURTHY                                    | 07-11-2019                  | 17-08-2021                             |
| 35           | Madras High Court | Chennai         | CS 614/1998     | P1 - APEX LABORATORIES PVT. LTD VS. R1 - APEX FORMULATIONS PVT.LTD  | 1. MR.R.SATHISHKUMAR VS. 1. M/S.BRINDA MOHAN 2. K.MUGUNTHAN 3. S.DIWAKAR   | -                           | 18-08-2021                             |
| 36           | Madras High Court | Chennai         | CS. 366/2016    | P1. M/S.R.K.M.POWERGEN PRIVATE Ltd., rep. by J Mohan (GM Planning) VS. R1. JAI BALAJI INDUSTRIES LTD., rep. by its Managing Director          | 1. M/S.S.RAMACHANDRAN 2. T.SUDHANRAJ VS. 1. M/S.K.V.SHANMUGANATHAN 2. V.VAJAYANTHIMALA 3. R.M.D.NAZARULLAH                         | 29-06-2016                  | 19-08-2021                             |
| 37           | Madras High Court | Chennai         | CS. 676/2017    | P1. SICAGEN INDIA LTD Rep. by Authorized Signatory, Mr.S.Mahadevan VS. R1. SAI ELECTROMECH INDUSTRIES Represented by its authorized Signatory | 1. M/S.D.S.RAMESH 2. B.RAMA 3. D.ROOBINI CHITRA VS. 1. M/S.PALANIANDAVAN 2. G.RAJKUMAR 3. DHRUV KIRAN DAVE                         | 30-08-2017                  | 19-08-2021                             |
| 38           | Madras High Court | Chennai         | CS. 98/2013     | P1. M/S. ALPHA COMMERCIALS VS. R1. MR.A.M.FAROOK R-2 M/S.A.K.R. VIJAYPAAR LTD R-3 M/S. A.K.R.INFRASTRUCTURE LTD and 3 OTHERS                  | 1. M/S.T.DHANASEKARAN 2. A.AGILESH VS. 1. M/S.K.SAKTHIVEL 2. S.VIJAYAKUMAR 3. P.GAJENDRA BABU                                      | 19-02-2013                  | 23-08-2021                             |
| 39           | Madras High Court | Chennai         | CS. 331/2014    | P1. M/S.SREEDEVI VIDEO CORPORATION VS. R1. M/S.SAREGAMA INDIA LTD., R-2 M/S.POORNODAYA MOVIE CREATIONS R-3 M/S.POORNODAYA ART CREATIONS       | 1. M/S.K.HARISHANKAR 2. T.K.BHASKAR 3. SRINATH SRIDEVAN VS. 1. M/S.UDAYARKAR RANGARAJAN 2. THRIYAMBAK KANNAN 3. M/S.V.RAGHAVACHARI | 13-05-2014                  | 23-08-2021                             |
| 40           | Madras High Court | Chennai         | CS. 799/1999    | P1 - K. VASUDEVA RAO & ANOTHER VS. R1 - THE WOODS MANOR A UNIT OF WOODYS HOTELS (P) LTD.  | 1. M/S.TMT LAW PRACTICE 2. RAJESH RAMANATHAN 3. M.SATHIAVEL VS. 1. M/S. V. RAGHAVACHARI 2. V. SRIMATHI                             | Nil                         | 25-08-2021                             |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>  | <b>Advocate</b>   | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|---|---|-----------------------------|--|
| 41           | Madras High Court | Chennai         | CS. 381/2019    | P1 – BHARANI PICTURES PRIVATE LIMITED<br>Rep by its Manager, Ramakrishnan Bhatt<br>VS. R1 – SRI VENKATESWARA BAKTHI<br>CHANNEL  | 1. M/S.PL.NARAYANAN 2. R.<br>VIGNESHKUMAR 3. S. JERALD LENIN<br>VS. 1. M/S.ARUN C.MOHAN 2.<br>VASUNDHARA ARUN 3. BRINDA<br>MOHAN          | 25-06-2019                  | 25-08-2021                             |
| 42           | Madras High Court | Chennai         | CS. 591/2019    | P1 – AKS JEWELLERY, Rep.by its Partner<br>K.Ayyappa VS. R1 - THE<br>NEW INDIA ASSURANCE CO.LTD  | 1. M/S.N.P.VIJAY KUMAR 2.<br>R.PRADEEP VS. 1.<br>M/S.S.R.SUNDAR 2.<br>A.S.SUBRAMANIAN- 3. P.SURESH<br>SRINIVASN                           | 01-10-2019                  | 25-08-2021                             |
| 43           | Madras High Court | Chennai         | CS 715/2015     | P1-DINGO COMMODEAL PVT LTD, Rep by<br>its director Mr. Ritesh M Jain<br>VS. R1-AKB & SONS REALITY PVT LTD R-2<br>MRS AMITA BISHNOI R-3 MR. AKSHAY<br>KUMAR BISHNOI                      | 1.M/S.R.KARUNAKARAN 2.K.BIJAI<br>SUNDAR 3.R.SUNDARAMURTHY<br>VS. 1.M/S.NITHYAESH & VAIBHAV<br>2.NITHYAESH NATRAJ 3.VAIBHAV<br>R.VENKATESH | 26-08-2015                  | 26-08-2021                             |
| 44           | Madras High Court | Chennai         | CS. 744/2018    | P1 - HINDUSTAN CLEANENERGY LTD,<br>Authorised Signatory, Mr. R. Jaya Kumar<br>VS. ALLCARGO LOGISTICS LTD  | 1. M/S. RAJ KUMAR JHABAKH 2.<br>PREETI MOHAN 3. S. SREESH<br>VS. 1. M/S.PUSHPA MENON 2. VIVEK<br>MENON                                    | 01-11-2018                  | 27-08-2021                             |
| 45           | Madras High Court | Chennai         | CS 945/2017     | P1- IL & FS FINANCIAL SERVICES LTD<br>VS. R1 – M/S IND BARATH POWER<br>GENCOM R-2 M/S.IND BARATH POWER<br>INFRA LTD R-3 K.RAGHU RAMA KRISHNA<br>RAJU and 1 OTHER                        | 1. M/S.MENON 2. KARTHIK 3.<br>MUKUNDAN VS. 1.<br>M/S.V.VISWANATHAN 2.<br>S.R.SHANMUGADOSS 3.<br>M/S.R.S.PANDIYARAJ                        | 11-12-2017                  | 26-08-2021                             |
| 46           | Madras High Court | Chennai         | CS 950/2017     | P1 – M/S IL & FS FINANCIAL SERVICES Ltd<br>VS. R1 - M/S.IND BARATH THERMAL<br>POWER R-2 M/S. IND BARATH POWER<br>INFRA R-3 MR.K.RAGHU RAMA KRISHNA<br>and 3 OTHER                       | 1. M/S.MENON 2. KARTHIK 3.<br>MUKUNDAN VS. 1.<br>M/S.AAV PARTNERS 2. A.ABDUL<br>HAMEED 3. M/S.V.VISWANATHAN                               | 14-11-2017                  | 26-08-2021                             |
| 47           | Madras High Court | Chennai         | CS 640/2018     | P1 – G.R.APPARAJ, President, Chinthadripet<br>Fish and Perishable Products Traders Society<br>P-2 N. RAJASEKARAN., P-3 B. GANAPATHI.,<br>and 17 OTHERS VS. R1 -<br>C.R.B. SURESH BABU., | 1. M/S.R.RAMYA 2. S.PREM AUXILIAN<br>RAJ 3. SURESH SAMPATH<br>VS. 1. M/S.N.RAMESH.  | 01-01-2018                  | 26-08-2021                             |

**Form 5**

**List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>      | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b>   | <b>Advocate</b>  | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|-------------------|-----------------|-----------------|--|--|-----------------------------|--|
| 48           | Madras High Court | Chennai         | CS 400/2019     | P1 - ARUMUGAM RAJENDRA BABU VS. R1 - ASHOK LEYLAND LTD, Rep.by its M/D R-2 SUN MOBILITY Rep.by its Chairman R-3 VIRYA MOBILITY and 2 OTHERS  | 1. M/S.S.P.VIJAYARAGAVAN 2. G.THANIGAIVEL VS. 1. M/S.S.VENKATARAMAN 2. S.VIJAYANAND 3. M/S.M.S.BHARATH | 02-07-2019                  | 26-08-2021                             |
| 49           | Madras High Court | Chennai         | CS 166/2020     | P1- M/S.RADHA VYAPAR(INDIA) PRIVATE LIMITED, REP.BY ITS AUTHORISED SIGNATORY,MR.YASHPAL SHARMA. VS. R1 - M/S.SHANTHANANDA STEELS PRIVATE LIMITED, REP.BY ITS DIRECTOR, MR.RITESH RAI, R-2 MR.RAJIV RAI, DIRECTOR, M/S. SHANTHANANDA STEELS PVT LTD, R-3 MR.RUPAL RAI, DIRECTOR, M/S. SHANTHANANDA STEELS PRIVATE LTD, and 5 OTHERS | 1. M/S.AAV PARTNERS VS. 1. M/S.B.ARVIND SREVATSA 2. M/S.S.R.RAGHUNATHAN 3. V.ANIL KUMAR                | 23-07-2020                  | 26-08-2021                             |
| 50           | Madras High Court | Chennai         | CS 168/2020     | P1- M/S.RADHA VYAPAR (INDIA) PRIVATE LIMITED Rep.,by Auth.Sign Yashpal Sharma VS. R1 - M/S.RKKR STEELS PRIVATE LIMITED Rep.by its Director, Ritesh Rai R-2 MR.RAJIV RAI, DIRECTOR, M/S. SHANTHANANDA STEELS PVT LTD, R-3 MR.RUPAL RAI, DIRECTOR, M/S. SHANTHANANDA STEELS PRIVATE LTD, and 5 OTHERS                                | 1. M/S.AAV PARTNERS VS. 1. M/S.B.ARVIND SREVATSA 2. M/S.S.R.RAGHUNATHAN 3. V.ANIL KUMAR                | 27-07-2020                  | 26-08-2021                             |
| 51           | Madras High Court | Chennai         | CS 226/2020     | P1 - M/S.RADHA INDUSTRIES PRIVATE LIMITED, Rep. by its Auth. Sign. Yashpal Sharma VS. R1 - M/S.RKKR HOLDINGS PRIVATE LIMITED Rep. by its Director, Ritesh Rai R-2 RAJIV RAI Director, M/s.RKKR Holdings Pvt. Ltd. R-3 RUPAL RAI Director, M/s.RKKR Holdings Pvt. Ltd and 5 OTHERS  | 1. M/S.AAV PARTNERS VS. 1. M/S.S.R.RAGHUNATHAN 2. V.ANIL KUMAR 3. VIGNESHWAR ELANGO                    | 11-09-2020                  | 26-08-2021                             |
| 52           | Madras High Court | Chennai         | CS 79/2011      | P1 - AL ZAHARA PETROCHEMICALS LLC VS. R1- M/S.LUBECON PETRO PRODUCTS PVT   | 1. MR.A.GANESH LLC A LTD VS. 1. M/S.R.C.PAUL KANAGARAJ 2. K.SENDHILNATHAN 3. SOUNDER VIJAY ARUL RAM    | 02-02-2011                  | 31-08-2021                             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr.No | Court             | District | Case No.     | Petitioner Name Vs. Respondent Name  | Advocate   | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|-------|-------------------|----------|--------------|--|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 1     | Madras High Court | Chennai  | CS 558/2018  | P1 - MR. A.D. PADMASINGH ISAAC., P2 - M/S. AACHI MASALA FOODS(P) LTD, VS. R1 - SUDALI AACHI PROVISIONS         | 1. M/S.C.DANIEL 2. GLADYS DANIEL 3. S. BUVANESWARI VS. 1. M/S.R.ABDUL MUBEEN 2. K.EZHUMALAI 3. S.AALIYA            | 01-01-2018           |  | 03-08-2021       |                   | Dismissed with Cost                    |                             |  |             |
| 2     | Madras High Court | Chennai  | CS 52/2021   | P1 - HDFC BANK LTD, VS. R1 - ST.,JOHNS EDUCATIONAL TRUST, R2 - ST.JOHN RAJAKUMAR EDUCATION AND RESEARCH TRUST, | 1. M/S.K.RAJASEKARAN 2. M.R.GOKUL KRISHNAN 3. S.PATRICK VS. 1. M/S.A.VIJAY KUMAR 2. M/S.M.L.GANESH 3. M/S.R.RAMESH | 15-02-2021           |  | 03-08-2021       |                   | Dismissed with Cost                    |                             |  |             |
| 3     | Madras High Court | Chennai  | CS 1140/2007 | P1 - MR. A.D. PADMASINGH ISAAC P2 - M/S AACHI MASAL FOOD (P) LTD, VS. R1 - M/ DHARMENDER TRADING               | M/S DANIEL & B GLADYS VS. M/S.SAMY TRADERS   | 26-12-2007           |  | 04-08-2021       |                   | Decreed                                |                             |  |             |
| 4     | Madras High Court | Chennai  | CS 466/2015  | P1 - M/S.EAST COAST CONSTRUCTIONS Ltd., VS. R1 - M/S.SRI BALAJI EDUCATIONAL                                    | 1. M/S.P.J.RISHIKESH 2. M.NARAYANSWAMY 3. D.PRAVEEN VS. 1. M/S.L.SWAMINATHAN 2. I.LANKUMAR 3. P.SOUNDARARAJAN      | 12-06-2015           |  | 04-08-2021       |                   | Decreed                                |                             |  |             |
| 5     | Madras High Court | Chennai  | CS 255/2020  | P1 - T.G.ARUMUGAM VS. R1 - T.G.HARIGOPAL R2 - T.S.GANESAN  | 1. M/S.RAJESH RAMANATHAN 2. A.S.SRIRAMAN 3. S.DIWAKAR VS. 1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY            | 30-09-2020           |  | 05-08-2021       |                   | Disposed (Closed)                      |                             |  |             |
| 6     | Madras High Court | Chennai  | CS 569/2015  | P1 - M/S.MICRO-PAK LTD. P2 - M/S.GAITONDE LEATHERS AND Accessories P.Ltd. VS. R1 - UNICORN CHEMICALS CO.       | 1. M/S.JACOB KURIAN 2. MADHAN BABU 3. VISHNU MOHAN VS. 1. UNICORN CHEMICALS CO.                                    | 13-07-2015           |  | 11-08-2021       |                   | Decreed                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr.No | Court             | District | Case No.    | Petitioner Name Vs. Respondent Name   | Advocate   | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|-------|-------------------|----------|-------------|---|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 7     | Madras High Court | Chennai  | CS 362/2018 | P1 - M/S. AGARWAL Coal Corporation Pvt Ltd., VS. R1 - M/S.IND BARATH Thermel Power Ltd. | 1. M/S.AAV PARTNERS VS. 1. M/S.ANIRUDH KRISHNAN 2. KEERTHIKIRAN MURALI 3. ASHWIN SHANBHAG                | 07-06-2018           |  | 11-08-2021       |                   | Dismissed with Cost                    |                             |  |             |
| 8     | Madras High Court | Chennai  | CS 363/2018 | P1 - M/S. SWISS SINGAPORE INDIA PVT Ltd, VS. R1 - M/S.IND BARATH THERMAL POWER Ltd.     | 1. M/S.AAV PARTNERS VS. 1. M/S.ANIRUDH KRISHNAN 2. KEERTHIKIRAN MURALI 3. ASHWIN SHANBHAG                | 07-06-2018           |  | 11-08-2021       |                   | Allowed with costs                     |                             |  |             |
| 9     | Madras High Court | Chennai  | CS 567/2019 | P1 - M/S.BHARAT ENGG.CONSTRUCTION CO.PVT.LTD. VS. R1 - M/S.KIRLOSKAR BROTHERS LTD       | 1. M/S.G.SURYA NARAYANAN 2. JAYASUDHA SURYANARAYANAN VS. 1. M/S.SHIVAKUMAR & SURESH                      | 20-09-2019           |  | 11-08-2021       |                   | Allowed                                |                             |  |             |
| 10    | Madras High Court | Chennai  | CS 213/2020 | P1 - K. DALPAT SINGH VS. R1 - M/S.GOLD MEDAL ELECTRICALS PVT. LTD.                      | 1. M/S. DEVI. N VS. 1. M/S.R.PARTHASARATHY 2. RAHUL BALAJI 3. B.MADHAN BABU                              | 04-09-2020           |  | 13-08-2021       |                   | Allowed                                |                             |  |             |
| 11    | Madras High Court | Chennai  | CS 259/2017 | P1 - N.RANGA RAO & SONS PVT.LTD. VS. R1 - SREE ANNAPOORNA AGRO FOODS                    | 1. M/S.RAJESH RAMANATHAN 2. VIJAYA NATARAJAN 3. S.DIWAKAR VS. 1. M/S.RAMJI 2. R.SATHISHKUMAR 3. R.GOPIKA | 06-04-2017           |  | 17-08-2021       |                   | Dismissed with Cost                    |                             |  |             |
| 12    | Madras High Court | Chennai  | CS 403/2017 | P1 - M/S.BLACK BUM FUELS PVT.LTD. VS. R1 - M/S.IND BHARATH THERMAL POWER Ltd.           | 1. M/S.AAV PARTNERS VS. 1. M/S.V.VISWANATHAN 2. S.R.SHANMUGADOSS 3. M/S.ANIRUDH KRISHNAN                 | 02-06-2017           |  | 17-08-2021       |                   | Partly allowed cost                    |                             |  |             |
| 13    | Madras High Court | Chennai  | CS 43/2002  | P1 - M/S.INDUSTRIAL VENTURE CAPITAL LTD. VS. R1 - S.S.RAJKUMAR                          | 1. MR.P.J.GEORGE 2. R. MURALIDARAN 3. CHERIAN MATHEWS VS. 1. M/S.H. KARTHIK                              | 17-01-2002           |  | 17-08-2021       |                   | Decreed                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr.No | Court             | District | Case No.    | Petitioner Name Vs. Respondent Name  | Advocate  | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|-------|-------------------|----------|-------------|--|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
|       |                   |          |             |  | SESHADRI 2. ELIZABETH SESHADRI 3. IYER AND THOMAS   |                      |  |                  |                   |  |                             |  |             |
| 14    | Madras High Court | Chennai  | CS 417/2002 | P1 - M/S.INDUSTRIAL VENTURA CAPITAL LTD. VS. R1 - M.S.RAJARAM R2 - GIRIJA RAJARAM                      | 1. M/S.P.J.GEORGE 2. P.MURALIDHARAN 3. CHERIAN MATHEWS VS. 1. M/S.H.KARTHIK SESHADRI 2. ELIZABETH SESHADRI 3. HARIKRISHNAN ASSOCIATES | 04-02-2002           |  | 17-08-2021       |                   | Decreed                                |                             |  |             |
| 15    | Madras High Court | Chennai  | CS 878/2015 | P1 - MRS.KANNI UVARAJ P2 - POORVIKA MOBILES PRIVATE Limited VS. R1 - POORLIYA MOBILES WORLD Electronic | 1. M/S.K.RAJASEKARAN 2. MR.S.BALACHANDRAN 3. M.R.GOKUL KRISHNAN VS. 1. M/S.ELIZABETH RAVI 2. P.RAJA 3. D.VENKATESWARA RAO             | 02-11-2015           |  | 17-08-2021       |                   | Decreed                                |                             |  |             |
| 16    | Madras High Court | Chennai  | CS 357/2007 | P1 - ROYALE BLUE INVESTMENTS PVT.LTD. VS. R1 - A.ASHOKAN PROPR. R2 - M/S.AVM CINE LAB.                 | 1. M/S K.HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS.   | 18-04-2007           |  | 17-08-2021       |                   | Decreed                                |                             |  |             |
| 17    | Madras High Court | Chennai  | CS 735/2000 | P1 - MRF LTD VS. R1 - SUJAVUDEEN R2 - RAMESH   | 1. M/S KURIAN AND KURIAN 2. C.DANIEL VS. 1. M/S PARVATHY PUSHKAR 2. DEVI.N  | 27-09-2000           |  | 17-08-2021       |                   | Decreed                                |                             |  |             |
| 18    | Madras High Court | Chennai  | CS 135/2019 | P1 - MRF LTD VS. R1 - SARNA AUTO ELECTRIC WORKS  | 1. M/S. MADHAN BABU VS. 1. M/S.S.SELVENDARAN 2. R.RAFFI BASHA-  | 13-02-2019           |  | 17-08-2021       |                   | Decreed                                |                             |  |             |
| 19    | Madras High Court | Chennai  | CS 431/2012 | P1 - LOTTE INDIA CORPN. LTD. VS. R1 - SHIV SAKTHI FOOD PRODUCTS  | 1. M/S.BRINDA MOHAN 2. S.SUBA SHINY 3. N.KARTHIKEYAN VS.  | 05-07-2012           |  | 18-08-2021       |                   | Decreed                                |                             |  |             |
| 20    | Madras High       | Chennai  | CS 434/     | P1 - M/S.V.V.V.&SONS EDIBLE OILSLtd. Rep.by its  | 1. M/S.P.V.SUDAKAR 2. PAVITHRA RAMANI 3.  | 12-06-2017           |  | 23-08-2021       |                   | Dismissed with Cost                    |                             |  |             |



**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr.No | Court             | District | Case No.    | Petitioner Name Vs. Respondent Name  | Advocate   | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|-------|-------------------|----------|-------------|--|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
|       | Court             |          | 2017        | Director, M.Rajiv Vignesh VS. R1 - M/S.DAMODAR FOODS   | V.ANAND VS. 1. M/S.R.UDHAYA KUMAR, 2. C.VIGNESWARAN, 3. P.VASANTHAKUMAR  |                      |  |                  |                   |  |                             |  |             |
| 21    | Madras High Court | Chennai  | CS 663/2014 | P1 - TTK HEALTHCARE LIMITED VS. R1 - SIFCO PHARMA  | 1. M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.   | 15-10-2014           |  | 24-08-2021       |                   | Decreed                                |                             |  |             |
| 22    | Madras High Court | Chennai  | CS 542/2018 | P1 - M/S. P. JESYGAA., Propx.JVKDS Enterprises VS. R1 - TAMIL FILM PRODUCER COUNCIL., Rep. by its Honorary Secretaries R-2 TAMIL FILM PRODUCER TRADE R-3 FILM AND TELEVISION PRODUCERS. And 4 OTHERS | 1. M/S.WARAON AND SAIRAMS 2. D. SARASWATHY VS. 1. MR.T.M.PAPPAIAH 2. M/S.B.ARVIND SREVATSA - 3. NITHYASHEE RAJAGOPAL | 06-06-2018           |  | 26-08-2021       |                   | Allowed with costs                     |                             |  |             |
| 23    | Madras High Court | Chennai  | CS 491/2016 | P1 -A.D.PADMASINGH ISAAC P-2 M/S.AACHI MASALA FOODS, rep by its Director Ashwin Pandian VS. R1 -M/S.POOJA FOOD PRODUCTS  | 1. M/S.C.DANIEL AND GLADYS DANIEL VS.  | 28-07-2016           |  | 26-08-2021       |                   | Allowed with costs                     |                             |  |             |
| 24    | Madras High Court | Chennai  | CS 373/2005 | P1-APEX LABORATORIES LTD., VS. R1-CHIRAG PHARMACEUTICALS-R-2 TRIMAX PHARMACEUTICALS PVT.LTD.,  | 1.M/S.R.SATHISHKUMAR   | 20-04-2005           |  | 26-08-2021       |                   | Decreed                                |                             |  |             |
| 25    | Madras High Court | Chennai  | CS 41/2014  | P1-M/S. N.RANGA RAO AND SONS PRIVATE LIMITED VS. R1-ROHIT MARKETING  | 1.M/S.RAJESH RAMANATHAN 2.RAMANATHAN 3.M.SATHIAVEL   | 21-01-2014           |  | 26-08-2021       |                   | Decreed                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr.No | Court             | District | Case No.    | Petitioner Name Vs. Respondent Name   | Advocate  | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|-------|-------------------|----------|-------------|---|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
|       |                   |          |             | INCENSE AND ALLIED PRODUCTS   | VS. 1.M/S.S.P.VIJAYA RAGAVAN 2.G.THANIGAIVEL      |                      |  |                  |                   |  |                             |  |             |
| 26    | Madras High Court | Chennai  | CS 41/2020  | P1 -SEATECH SHIPPING AND PROJECTS (I) PVT LTD VS. R1 -GARUDA VAAYU SHAKTHI LTD.   | 1. M/S.ANITA THOMAS VS.                           | 29-01-2020           |  | 27-08-2021       |                   | Decreed                                |                             |  |             |
| 27    | Madras High Court | Chennai  | CS 526/2019 | P1 -AQUA PUMP INDUSTRIES Rep.by its Mang.Partner Ramaswamy Kumaravelu. P-2 AQUA SUB ENGINEERING Rep.by its Mang.Partner Ramaswamy Kumaravelu VS. R1 -ONKARPIT TECHNO PVT.LTD.       | 1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. | 04-09-2019           |  | 31-08-2021       |                   | Allowed with costs                     |                             |  |             |
| 28    | Madras High Court | Chennai  | CS 131/2020 | P1 -AQUA PUMP INDUSTRIES Rep.by its Mang.Partner Ramaswamy Kumaravelu. P-2 AQUA SUB ENGINEERING Rep.by its Mang.Partner Ramaswamy Kumaravelu VS. R1 -TAPESH KUMAR Propr. Suvega Co. | 1. M/S.C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. | 17-03-2020           |  | 31-08-2021       |                   | Allowed                                |                             |  |             |

**Form 7****Summary of Commercial Cases during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>     | <b>District</b> | <b>Total number of cases pending on the 1st day of the month</b> | <b>Total number of cases instituted during the month</b> | <b>Total number of cases disposed during the month</b> | <b>Total number of cases pending at the end of the month</b> |
|--------------|------------------|-----------------|--|--|--|--|
| 1            | Commercial Court | Chennai         | 995  | 14   | 102  | 907  |

**AUGUST 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT**

| <b>Form 1</b>   |                                 |                 |                 |  |                 |                               |                           |                             |                         |
|---|---------------------------------|-----------------|-----------------|--|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| <b>List of cases e-filed/e-mail during the month of AUGUST 2021</b> |                                 |                 |                 |  |                 |                               |                           |                             |                         |
| <b>Sr.No</b>  | <b>Court</b>                    | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Advocate Mobile Number</b> | <b>Advocate E-mail Id</b> | <b>Date of Registration</b> | <b>Date of e-filing</b> |
| 1   | High Court Commercial Appellate | Chennai         | NIL             | NIL  | NIL             | NIL                           | NIL                       | NIL                         | NIL                     |

**Form 2****List of cases in which e-payment of Court fees was made during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>                       | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs.<br/>Respondent Name</b> | <b>Advocate</b> | <b>Date of<br/>Registration</b> | <b>Date of e-payment of Court<br/>Fees</b> |
|--------------|------------------------------------|-----------------|-----------------|--|-----------------|---------------------------------|--|
| 1            | High Court Commercial<br>Appellate | Chennai         | NIL             | NIL  | NIL             | NIL                             | NIL  |

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>                       | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs.<br/>Respondent Name</b> | <b>Advocate</b> | <b>Date of<br/>Registration</b> | <b>Date of Electronic Service of<br/>Process</b> |
|--------------|------------------------------------|-----------------|-----------------|--|-----------------|---------------------------------|--|
| 1            | High Court Commercial<br>Appellate | Chennai         | NIL             | NIL  | NIL             | NIL                             | NIL  |

**Form 4****List of total no. of cases randomly allocated during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>                    | <b>District</b> | <b>Court Name</b> | <b>Court No.</b> | <b>Case Type</b> | <b>Case Count (No. of cases randomly allocated)</b> |
|--------------|---------------------------------|-----------------|-------------------|------------------|------------------|---|
| 1            | High Court Commercial Appellate | Chennai         | NIL               | NIL              | NIL              | NIL   |

**Form 5****List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>                       | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs.<br/>Respondent Name</b> | <b>Advocate</b> | <b>Date of<br/>Registration</b> | <b>Date of Case Management<br/>Hearing</b> |
|--------------|------------------------------------|-----------------|-----------------|--|-----------------|---------------------------------|--|
| 1            | High Court Commercial<br>Appellate | Chennai         | NIL             | NIL  | NIL             | NIL                             | NIL  |



**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.     | Petitioner Name Vs. Respondent Name  | Advocate                                   | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|--------------|--|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 1      | High Court Commercial Appellate | Chennai  | OSA.292/2019 | ELECTROSTEEL CASTINGS LTD HAVING REGISTERED OFFICE AT RATHOD COLONY, RAJGANGPUR, SUNDERGARH, ODISHA 77017 AND FUNCTIONING THOROUGH ITS ADMINISTRATIVE OFFICE AT 148/150, LUZ CHRUCH ROAD, CHENNAI.<br>VS<br>UV ASSET RECONSTRUCTION CO LTD<br>704, DEEPALI BUILDING, 92, NEHRU PLACE, NEW DELHI 110 019 & 2 OTHERS | M/S.SRINATH SRIDEVAN<br><br>M/S.P.S.GANESH | 30-10-2019           |  | 13-08-2021       | 653               | CONTESTED                              |                             |  |             |
| 2      | High Court Commercial Appellate | Chennai  | OSA.341/2019 | M/S.MACRO MARVEL PROJECTS LTD<br>REP BY ITS EXECUTIVE DIRECTOR M,RAGU KUMAR, GC, GLENEDEN PLACE, NO.813, POONAMALLEE ROAD, KILPAUK, CH-10 NO.21, PATTULLOS ROAD, CH-02<br>VS<br>J. VENGATESH<br>S/O. L.JAYARAMAN, 51, KUMARAN ST, VIVEKANANDA NAGAR, NESAPAKKAM, CH-78 & 5 OTHERS                                  | M/S.M.BASKAR<br><br>M/S P.L.NARAYANAN      | 18-12-2019           |  | 12-08-2021       | 603               | SETTLED                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.     | Petitioner Name Vs. Respondent Name   | Advocate                                    | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|--------------|---|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 3      | High Court Commercial Appellate | Chennai  | OSA. 31/2020 | YENNES INFOTECH (P) LTD<br>REP. BY ITS DIRECTOR SALES AND STRATEGY, S.SAISHAN NO.1, 2ND FLOOR GOKUL ARCADE, NO.2, SARDAR PATEL ROAD ADYAR, CHENNAI 20<br>vs<br>THE MANAGING DIRECTOR ENOAH I SOLUTION PVT. LTD., ELNET SOFTWARE CITY, 3RD AND 4TH FLOOR, RAJIV GANDHI SALAI TARAMANI, CHENNAI 113. TAMIL NADE.<br>& 1 other   | GK.MUTHUKUMAAR<br><br>M/S.KARTHICK SUNDARAM | 23-01-2020           |  | 13-08-2021       | 568               | CONTESTED                              |                             |  |             |
| 4      | High Court Commercial Appellate | Chennai  | OSA.107/2020 | THE ORIENTAL INSURANCE COMPANY LTD<br>ITS REPRESENTED BY REGIONAL MANAGER, REGIONAL OFFICE-2, NO.4 UIL BUILDING, ESPLANADE 4TH FLOOR, CHENNAI-600108, REP BY ITS REGIONAL MANAGER, RO CHENNAI MR.M.S.SEKAR<br>VS<br>SURYADEV ALLOYS AND POWER PRIVATE LTD<br>REP BY ITS MANAGING DIRECTOR, NO. 497 AND 498 ISANA BUILDING 8TH FLOOR, POONAALLEE HIGH ROAD, ARUMBAKKAM, CHENNAI-600108 | M/S.M.V.SWAROOP<br><br>R.ASHWANTH           | 27-02-2020           |  | 05-08-2021       | 525               | SETTLED                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.     | Petitioner Name Vs. Respondent Name  | Advocate  | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|--------------|--|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 5      | High Court Commercial Appellate | Chennai  | OSA.168/2020 | TECHBIO SOLUTIONS<br>REP BY ITS PARTNER<br>MR.VISHNU, NO.2 SOUTH AVENUE, A-1 DEJU PLAZA, SRINAGAR COLONY, SAIDAPET, CHENNAI-600015<br>VS<br>RAJA MEHRA<br>MEHRA ENTERPRISES, 1ST FLOOR, CHOPRA BUILDING, NH-22 KALKA SHIMLA BUILDING, SECTOR-6 PARWANOODIST, SOLAN, HIMACHAL PRADESH-172322 & 3 OTHERS | NITHYAESH AND VAIBHAV<br><br>M/S. RAHUL BALAJI  | 06-08-2020           |  | 25-08-2021       | 384               | SETTLED                                |                             |  |             |
| 6      | High Court Commercial Appellate | Chennai  | OSA,119/2021 | GENERAL MANAGER CORE , ALLAHABAD, REP BY DEPUTY CHIEF ENGINEER, RAILWAY ELECTRIFICATION, EGMORE, CHENNAI<br>VS<br>M/S.JV ENGINEERING ASSOCIATE CIVIL ENGINEERING CONTRACTORS, 17, KUTTAKATTU VALASU, ELUMATHUR (PO), MODAKURICHI (VIA), ERODE-638 104, TAMILNADU, REP BY ITS PARTNER, MR.S.JAIKUMAR    | P.THIRUPPATHI RAMKUMAR<br><br>M/S P.J.RISHIKESH | 16-03-2021           |  | 11-08-2021       | 148               | CONTESTED                              |                             |  |             |
| 7      | High Court Commercial Appellate | Chennai  | OSA.120/2021 | CHENNAI METROPOLITAN WATER SUPPLY AND SEWAGE BOARD<br>NO.1, PUMPING STATION ROAD,CHENNAI-600 002.  | C.VIGNESWARAN<br><br>M/S. P.J. RISHIKESH        | 16-03-2021           |  | 26-08-2021       | 163               | SETTLED                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.      | Petitioner Name Vs. Respondent Name   | Advocate                                   | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|---------------|---|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
|        |                                 |          |               | VS<br>M/S.VATECH WABAG LTD<br>11, MURRAYS AGATE ROAD,<br>ALWARPET, CHENNAI-600 018.<br>& 4 OTHERS   |  |                      |  |                  |                   |  |                             |  |             |
| 8      | High Court Commercial Appellate | Chennai  | OSA.182 /2021 | K. SURESH PRABHU<br>S/O. MR. S. KRISHNAMURTHY,<br>O.NO.W61/2, N.NO.5, 4 TH<br>STREET, W BLOCK, ANNA<br>NAGAR, CHENNAI 600 040.<br>VS<br>S. RAMESH<br>S/O. MR. K. SUBRAMANI,<br>NO.125, ANNAI INDRA GANHI<br>NAGAR, NEW WASHERMANPET,<br>CHENNAI 81. OFFICE<br>CHAKRAVARTHY TOWERS,<br>NO.76, MADHAVARMAM HIGH<br>ROAD, 2ND FLOOR, PERAMBUR,<br>CHENNAI 600 011. | K.S.GANESH BABU<br><br>M/S.V.BALASUBRAMANI | 08-04-2021           |  | 17-08-2021       | 131               | CONTESTED                              |                             |  |             |
| 9      | High Court Commercial Appellate | Chennai  | OSA.213 /2021 | K.SURESH PRABHU<br>S/O. MR.S.KRISHNAMURTHY,<br>OLD NO.W61/2, NEW NO.5, 4TH<br>STREET, W BLOCK, ANNA<br>NAGAR, CHENNAI-600040<br>VS<br>S.RAMESH<br>S/O.MR.K.SUBRAMANI, RES<br>NO.125, ANNAI INDRA GANDHI<br>NAGAR, NEW WASHERMANPET,<br>CHENNAI-600081 OFFICE<br>CHAKRAVARTHY TOWERS<br>NO.76, MADHAVARAM HIGH<br>ROAD, 2ND FLOOR, PERAMBUR,                     | K.S.GANESH BABU<br><br>M/S.V.BALASUBRAMANI | 08-04-2021           |  | 17-08-2021       | 131               | CONTESTED                              |                             |  |             |

## Form 6

## Contested commercial cases disposed during the month of AUGUST 2021

| Sr. No | Court                           | District | Case No.          | Petitioner Name Vs. Respondent Name   | Advocate                                       | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|-------------------|---|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
|        |                                 |          |                   | CHENNAI-600011  |  |                      |  |                  |                   |  |                             |  |             |
| 10     | High Court Commercial Appellate | Chennai  | OSA(CA D).23/2021 | A.MANI<br>NO.8 1ST FLOOR, BANGALORE<br>MAIN ROAD, HDFC BANK<br>OPPOSITE, SRIPERUMBUDUR<br>602105<br>VS<br>S.SURESH<br>TRADING AS FLASH BEAUTY<br>SALOON,NO.1/17<br>VANNARPATHI, KODAMBAKKAM,<br>CHENNAI-600024                              | P.C.N.RAGUPATHY<br><br>MR. RAMESH<br>GANAPATHY | 07-07-2021           |  | 31-08-2021       | 55                | CONTESTED                              |                             |  |             |
| 11     | High Court Commercial Appellate | Chennai  | OSA(CA D).31/2021 | JSW MINERALS TRADING PVT<br>LTD<br>REP BY MR.JAYANTA SINHA,<br>JINDAL MANSION, 5A DR.G<br>DESHMUKH MARG, MUMBAI<br>CITY MUMBAI, MAHARASHTRA<br>400026.<br>vs<br>LSS OCEAN TRANSPORT DMCC<br>REP BY ITS CONSTITUTED<br>SIGNATORY, HAVING ITS | B.DEEPAK<br>NARAYANAN<br><br>DEEPIKA MURALI    | 12-07-2021           |  | 26-08-2021       | 45                | SETTLED                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.          | Petitioner Name Vs. Respondent Name  | Advocate         | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|-------------------|--|------------------|----------------------|--|------------------|-------------------|---|-----------------------------|--|-------------|
|        |                                 |          |                   | REGISTERED OFFICE AT UNIT 2708 JUMEIRAH BUSINESS CENTRE 5 CLUSTER W DUBAI UNITED ARAB EMIRATE. & 4 others  |                  |                      |  |                  |                   |   |                             |  |             |
| 12     | High Court Commercial Appellate | Chennai  | OSA(CA D).43/2021 | GENERAL MANAGER, CORE, ALLAHABAD, REPRESENTED BY DEPUTY CHIEF ENGINEER, RAILWAY ELECTRIFICATION, EGMORE, CHENNAI.<br>Vs<br>M/S.JV ENGINEERING ASSOCIATE, CIVIL ENGINEERING CONTRACTORS, 17, KUTTAKATTU VALASU, ELUMATHUR (PO), MODAKURICHI (VIA), ERODE - 638104 (TAMIL NADU). REPRESENTED BY ITS PARTNER, S.JAIKUMAR. | M/S.P.T.RAMKUMAR | 29-07-2021           |  | 13-08-2021       | 15                | SETTLED                                 |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.         | Petitioner Name Vs. Respondent Name  | Advocate               | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|------------------|--|------------------------|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 13     | High Court Commercial Appellate | Chennai  | OSA(CAD).44/2021 | GENERAL MANAGER, CORE, ALLAHABAD, REPRESENTED BY DEPUTY CHIEF ENGINEER, RAILWAY ELECTRIFICATION, EGMORE, CHENNAI.<br>Vs<br>M/S.JV ENGINEERING ASSOCIATE, CIVIL ENGINEERING CONTRACTORS, 17, KUTTAKATTU VALASU, ELUMATHUR (PO), MODAKURICHI (VIA), ERODE - 638104 (TAMIL NADU). REPRESENTED BY ITS PARTNER, S.JAIKUMAR.                             | M/S.P.T.RAMKUMAR       | 29-07-2021           |  | 13-08-2021       | 15                | SETTLED                                |                             |  |             |
| 14     | High Court Commercial Appellate | Chennai  | OSA(CAD).45/2021 | S.U.SIRAJDEEN, PROPRIETOR OF M/S.GRAVITY VENTURES, 96-A, FIRST FLOOR, SRI GANAPATHY COMPLEX, A.K.NAGAR, NEAR NARAYANA GURU MISSION ROAD, SAIBABA COLONY, COIMBATORE - 641011.<br>VS<br>M/S.WELL TRANS LOGISTICS INDIA PVT LTD., FLAT NO.306, 3RD FLOOR, REAL ENCLAVE BUILDING, NO.43/22, JOSIER STREET, NUNGAMBAKKAM, CHENNAI - 600 034. & 1 OTHER | M/S.HARI RADHAKRISHNAN | 29-07-2021           |  | 13-08-2021       | 15                | SETTLED                                |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.          | Petitioner Name Vs. Respondent Name   | Advocate   | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|-------------------|---|--|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 15     | High Court Commercial Appellate | Chennai  | OSA(CA D).48/2021 | THE EXECUTIVE DIRECTOR(TN AND P)<br>INDIAN OIL CORPORATION LIMITED, MARKETING DIVISION, SOUTHERN REGION, INDIAN OIL BHAVAN, 139, MAHATHMA GANDHI ROAD, NUNGAMBAKKAM HIGH ROAD, CHENNAI 600034.<br>VS<br>H.THIAGARAJ<br>MANAGING PARTNER,<br>M/S.SHANTHI SUPER SERVICE,<br>INDIAN OIL DEALERS<br>DONNINGTON ROAD,<br>KOTHAGIRI 643217. | M/S.AAV PARTNERS                                       | 05-08-2021           |  | 11-08-2021       | 6                 | SETTLED                                |                             |  |             |
| 16     | High Court Commercial Appellate | Chennai  | OSA(CA D).49/2021 | TAMIL NADU TRANSMISSION CORPORATION LTD<br>REP BY ITS CHIEF ENGINEER / TRANSMISSION, NO.144, ANNA SALAI, CHENNAI 600002.<br>VS<br>M/S. GE T AND D INDIA LTD<br>REP BY ITS AUTHORISED REPRESENTATIVE, 19/1, GREAT SOUTHERN TRUNK ROAD, PALLAVARAM, CHENNAI 600043  | M/S.J.HEMALATHA GAJAPATHY<br><br>M/S.ABISHEK JENASENAN | 05-08-2021           |  | 12-08-2021       | 7                 | CONTESTED                              |                             |  |             |



**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.          | Petitioner Name Vs. Respondent Name   | Advocate                            | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|-------------------|---|-------------------------------------|----------------------|--|------------------|-------------------|---|-----------------------------|--|-------------|
| 17     | High Court Commercial Appellate | Chennai  | OSA(CA D).52/2021 | M/S.NRP PROJECTS PVT LTD LEVEL-I, DESHBANDU PLAZA, NO.47, WHITES ROAD, ROAYPETTAH, CHENNAI - 600 014<br>VS<br>M/S.BHARAT PETROLEUM CORPORATION NO.1, RANGANATHAN GARDENS, OFF -11TH MAIN RAOD, ANNA NAGAR, CHENNAI - 600 040 & 1 OTHER  | M/S.MENON                           | 09-08-2021           |  | 11-08-2021       | 2                 | CONTESTED                               |                             |  |             |
| 18     | High Court Commercial Appellate | Chennai  | OSA(CA D).59/2021 | CSG HOLDING COMPANY LTD CSG BUILDING, NO.1, 6TH INDUSTRIAL ROAD, SHEKOU, SHENZEN, P R CHINA 518067 REP BY ITS POWER AGENT MR.PRADEEP YADAV.<br>VS<br>SAINT GOBAIN GLASS FRANCE A FRENCH SOCIETE ANONYME (SA) IES MIROIRS 18 AVENUE D ALSACE 92400 COURBEVOIE, FRANCE REP BY POWER AGENT MR.T.BHASKARAN. & 1 OTHER | ARUN C.MOHAN<br><br>M/S.MADHAN BABU | 17-08-2021           |  | 25-08-2021       | 8                 | CONTESTED                               |                             |  |             |
| 19     | High Court Commercial Appellate | Chennai  | OSA(CA D).61/2021 | CSG HOLDING COMPANY LTD CSG BUILDING, NO.1, 6TH INDUSTRIAL ROAD, SHEKOU, SHENZEN, P R CHINA 518067 REP BY ITS POWER AGENT MR.PRADEEP YADAV.<br>VS<br>SAINT GOBAIN GLASS FRANCE A FRENCH SOCIETE ANONYME   | ARUN C.MOHAN<br><br>M/S.MADHAN BABU | 17-08-2021           |  | 25-08-2021       | 8                 | CONTESTED                               |                             |  |             |

**Form 6**

**Contested commercial cases disposed during the month of AUGUST 2021**

| Sr. No | Court                           | District | Case No.          | Petitioner Name Vs. Respondent Name   | Advocate         | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
|--------|---------------------------------|----------|-------------------|---|------------------|----------------------|--|------------------|-------------------|---|-----------------------------|--|-------------|
|        |                                 |          |                   | (SA) IES MIROIRS 18 AVENUE D ALSACE 92400 COURBEVOIE, FRANCE REP BY POWER AGENT MR.T.BHASKARAN. & 1 OTHER   |                  |                      |  |                  |                   |   |                             |  |             |
| 20     | High Court Commercial Appellate | Chennai  | OSA(CA D).62/2021 | CSG HOLDING COMPANY LTD<br>CSG BUILDING, NO.1, 6TH INDUSTRIAL ROAD, SHEKOU, SHENZEN, P R CHINA 518067<br>REP BY ITS POWER AGENT MR.PRADEEP YADAV.<br>VS<br>SAINT GOBAIN GLASS FRANCE<br>A FRENCH SOCIETE ANONYME<br>(SA) IES MIROIRS 18 AVENUE D ALSACE 92400 COURBEVOIE, FRANCE REP BY POWER AGENT MR.T.BHASKARAN. & 1 OTHER                                       | ARUN C.MOHAN     | 17-08-2021           |  | 25-08-2021       | 8                 | CONTESTED                               |                             |  |             |
| 21     | High Court Commercial Appellate | Chennai  | OSA(CA D).63/2021 | SRI SREENIVASA CONSTRUCTIONS, REPRESENTED BY ITS AUTHORISED SIGNATORY D.KIRAN KUMAR REDDY HAVING REGISTERED OFFICE AT PLOT NO.35, S STREET NO.03, SAGAR CO-OPERATIVE HOUSING SOCIETY ROAD, NO.2, BANJARA HILLS, HYDERABAD AND BRANCH OFFICE AT CRESENT HEIGHTS OPPOSITE TO ST. JOSEPH ENGINEERING COLLEGE, OLD MAHABALIPURAM ROAD, CHEMENCHERRY, CHENNAI - 600 119. | M/S.G.VIVEKANAND | 17-08-2021           |  | 25-08-2021       | 8                 | SETTLED                                 |                             |  |             |



**Form 7****Summary of Commercial Cases during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>                    | <b>District</b> | <b>Total number of cases pending on the 1st day of the month</b> | <b>Total number of cases instituted during the month</b> | <b>Total number of cases disposed during the month</b> | <b>Total number of cases pending at the end of the month</b> |
|--------------|---------------------------------|-----------------|--|--|--|--|
| 1            | High Court Commercial Appellate | Chennai         | 151  | 27   | 21   | 157  |

**AUGUST 2021**  
**COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT**

| <b>Form 1</b>   |               |                 |                 |  |                 |                               |                           |                             |                         |
|---|---------------|-----------------|-----------------|--|-----------------|-------------------------------|---------------------------|-----------------------------|-------------------------|
| <b>List of cases e-filed/e-mail during the month of AUGUST 2021</b> |               |                 |                 |  |                 |                               |                           |                             |                         |
| <b>Sr.No</b>  | <b>Court</b>  | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Advocate Mobile Number</b> | <b>Advocate E-mail Id</b> | <b>Date of Registration</b> | <b>Date of e-filing</b> |
| 1   | Madurai Bench | Madurai         | NIL             | NIL  | NIL             | NIL                           | NIL                       | NIL                         | NIL                     |

**Form 2****List of cases in which e-payment of Court fees was made during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>  | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Date of Registration</b> | <b>Date of e-payment of Court Fees</b> |
|--------------|---------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1            | Madurai Bench | Madurai         | NIL             | NIL  | NIL             | NIL                         | NIL                                    |

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>  | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Date of Registration</b> | <b>Date of Electronic Service of Process</b> |
|--------------|---------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1            | Madurai Bench | Madurai         | NIL             | NIL  | NIL             | NIL                         | NIL  |

**Form 4****List of total no. of cases randomly allocated during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>  | <b>District</b> | <b>Court Name</b> | <b>Court No.</b> | <b>Case Type</b> | <b>Case Count (No. of cases randomly allocated)</b> |
|--------------|---------------|-----------------|-------------------|------------------|------------------|---|
| 1            | Madurai Bench | Madurai         | NIL               | NIL              | NIL              | NIL   |



**Form 5****List of cases in which Case Management Hearing was held during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>  | <b>District</b> | <b>Case No.</b> | <b>Petitioner Name Vs. Respondent Name</b> | <b>Advocate</b> | <b>Date of Registration</b> | <b>Date of Case Management Hearing</b> |
|--------------|---------------|-----------------|-----------------|--|-----------------|-----------------------------|--|
| 1            | Madurai Bench | Madurai         | NIL             | NIL  | NIL             | NIL                         | NIL                                    |



**Form 7****Summary of Commercial Cases during the month of AUGUST 2021**

| <b>Sr.No</b> | <b>Court</b>  | <b>District</b> | <b>Total number of cases pending on the 1st day of the month</b> | <b>Total number of cases instituted during the month</b> | <b>Total number of cases disposed during the month</b> | <b>Total number of cases pending at the end of the month</b> |
|--------------|---------------|-----------------|--|--|--|--|
| 1            | Madurai Bench | Madurai         | 11   | 0  | 0  | 11   |